

and Special Component Plan have been made to the State of Bihar for Scheduled Castes and Scheduled Tribes. During the Seventh Five Year Plan, the following allocation was made for schemes for the benefit of Scheduled Castes and Scheduled Tribes.

Tribal Sub-Plan	S.C.P.
Rs. 287.87 lakhs	Rs. 330.00 lakhs

(c) Eighth Five Year Plan proposals have not yet been finalised

[*English*]

#### C.G.H.S. Dispensary in Garhwal Region

819. SHRIBHUWAN CHANDRAKHAN-DURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is no C.G.H.S. Dispensary in the entire Garhwal region;

(b) if so, the reasons therefor;

(c) the criteria fixed for opening such dispensaries;

(d) whether the Government propose to set up C.G.H.S. dispensaries in the region; and

(e) if so, the locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D.K. THARA DEVI SIDDHARTHA) : (a) Yes, Sir.

(b) to (e). CGHS is extended to cities having a population of more than 7,500 Central Govt. employees subject to availability of funds. Cities in the Garhwal region does not fulfil this criterion. There is no proposal to extend CGHS to cities in the Garhwal region.

#### Tourism Development of Hill Districts in Uttar Pradesh

820. SHRIBHUWAN CHANDRAKHAN-DURI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of tourism schemes for hill districts of Uttar Pradesh which could not be implemented though included in Seventh Five Year Plan;

(b) whether any scheme to develop and encourage tourism in the above districts is pending for clearance with the Union Government; and

(c) if so, by when these schemes are likely to be finalised and implemented?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Schemes sanctioned by the Central Department of tourism for the hill districts of Uttar Pradesh during the Seventh Five Year Plan have been implemented.

(b) No, Sir.

(c) Does not arise.

#### Development of Hilly Districts of Uttar Pradesh

[*Translation*]

821. SHRIBHUWAN CHANDRAKHAN-DURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of development and construction works in eight hilly districts of Uttar Pradesh stopped under the provisions of Forest Act, 1980 and the number of such works stopped in Pauri and Chamoli districts;

(b) the total number of proposals received by the Government for according its approval to these development works;

(c) the number out of them accorded approval; and

(d) if not, the present position in respect of each pending proposals received by the Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). No development work is stopped in hilly districts of Uttar Pradesh under the provisions of the

Forest (Conservation) Act, 1980. However, prior approval of the Central Government is required under Section 2 of the Forest (Conservation) Act, 1980, before diverting any forest land for non-forestry use.

As on 31.10.1991, a total of 1016 proposals relating to the State were received from the Government of Uttar Pradesh, out of which, 734 were approved, 75 were rejected on merits, 180 were rejected for non-furnishing of essential information and 11 were withdrawn by the State Government. Details of 16 pending proposals are given in the enclosed Statement.

## STATEMENT

Sl. No.	Name of District	Name of the Proposals	Reason for pendency
1	2	3	4
1.	Nainital	construction of Gothia Canal	Essential details sought from State Government & Report from the Regional Office on 14.10.1991.
2.	Mirzapur Sonebhedra	400 KV Anpara-Varanasi transmission line.	Essential details sought from the State Government & Report from Varanasi the Regional Office on 25.10.1991
3.	Sonebhadra Mirzapur Aliahabad Rai-Bareilly Unnao	800 KV Unnao-Anpara transmission line.	Essential details sought from the State Government & Report from the Regional Office on 25.10.1991.
4.	Varanasi	Construction of Primary Health Centre	Essential details sought from the State Government on 30.10.1991.
5.	Pithoregarh	Darkot-Thapa Motor Road.	Report from the Regional Office sought on 17.9.91.
6.	Teohri	Construction of Duggada Canal.	Under Process.
7.	Pithoregarh	Construction of madmenley Dobans Motor Road	Under Process.

<i>Sl. No.</i>	<i>Name of District</i>	<i>Name of the Proposals</i>	<i>Reason for pendency</i>
1	2	3	4
8.	Garhwal	Construction of Banage & Power channel for Chilla HEP	Essential details sought from the State Government & Report from the Regional Office on 17.9.1991.
9.	Chamoli	Construction of Nagrasu Haryali Kot Tallmalla Link Road	Under submission for decision.
10.	Almora	Kathputra-Chhina Sheraghat Motor Road	Under Submission for decision
11.	Etawah	Construction of Gas bases Petrochemical Complex by GAIL	Under submission for decision
12.	Mirzapur	Construction of Red mud lake by Hindalco	Under submission for decision
13.	Pauri	Approach road from Luxman-Jhoola to Jhok Village	Report from the Regional Office Sought on 23.04.1991
14.	Pauri	Exchange of forest land with Private land in Corbet N.P	Report from the Regional Office sought on 23.04.1991
15.	Almora	Saili Patil Drinking water supply scheme	Under Processing.

<i>Sl. No.</i>	<i>Name of District</i>	<i>Name of the Proposals</i>	<i>Reason for pendency</i>
1	2	3	4
16.	Almora	Patharkhola Drinking water supply scheme.	Under Processing.